

state the details of the implementation by various State Governments/Union Territories of the guidelines issued by the Union Government regarding setting up of special courts for the speedy disposal of matters related to communal riots and the role of police and press in this regard and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): So far, Bihar, Uttar Pradesh and the Delhi Administration have set up Special Courts to try cases of communal violence. The States have initiated action to give special orientation /training to the Police for purpose of dealing with communal riots. Some States have also taken action, under the existing laws, against press indulging in communal writing.

Per-Capita Investment in Maharashtra, Gujarat and Rajasthan

256. SHRI HARIBHAU SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) the Central investment in Maharashtra, Gujarat and Rajasthan during the last two years, year-wise;

(b) the names of the states where Central investment has increased continuously; and

(c) the steps taken to increase the per-capita Central investment in Maharashtra, Gujarat and Rajasthan?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Total investment in terms of gross block in Central Public Sector Enterprises in the States of Maharashtra, Gujarat and Rajasthan during the last two years i.e. 1989-90 and 1988-89 was as under:-

(Rs. in crores)

Sl No.	Name of State	Investment in terms of gross block	
		During 1989-90	During 1988-89
1	2	3	4
1.	Maharashtra	3754	2186
2.	Gujarat	589	878
3.	Rajasthan	318	286

(b) In all the States/Union Territories, investment in terms of gross block in the Central Public Sector Enterprises has increased continuously.

(c) Investment in Central Public Sector Enterprises in the States is made on techno-economic considerations keeping in view the need for overall balanced regional de-

velopment.

[English]

Formation of Riot Squads/Riot Force

257. SHRI DHARMPAL SINGH GUPTA: Will the PRIME MINISTER be pleased to state: